

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT NO. IV,
NEW DELHI**

**ITEM No. 8
Appeal No. 139/252/ND/2020**

Under Section: 252

In the matter of:

Platinum Suites Pvt. Ltd.	...	Appellant
Vs		
ROC	...	Respondent

Order delivered on 28.01.2020

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

**MR. HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant	: Ms. Yogita Bhatia, CS
For the ROC	: Mr. M. Yadubhushana Rao, AROC
For the IT	: Mr. Zoheb Hossain, Adv., Sr. St. counsel

ORDER

Learned AROC wishes to file reply. Let the same be filed.

Now to come up on 26.02.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(INA MALHOTRA)
MEMBER (JUDICIAL)**

Mukesh